

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

FRIDAY, THE 17<sup>TH</sup> DAY OF APRIL, 2020 /28<sup>TH</sup> CHAITHRA, 1942

Bail Appl.No. 2231 of 2020

CRIME NO 399/2019 OF ALOOR POLICE STATION, THRISSUR  
DISTRICT

PETITIONERS/ACCUSED 1-3:

1. SHRI SHABEEK @ VAVA T.S, AGED 36 YEARS,  
S/O SHAHUL HAMEED,  
THIRUNELVELIKKARAN HOUSE,  
PULIPPARAKUNNU DESOM,  
P.O. ALOOR, THRISSUR - 680 684
2. SHRI. RATHEESH @ MURI RATHEESH, AGED 36 YEARS,  
S/O. VELAYUDHAN,  
PERIPARAMBIL HOUSE, MANATTUKUNNU DESOM,  
KALLETUMKARA VILLAGE, CHALAKUDY TALUK,  
THRISSUR 680 683.

BY ADV.VIPIN NARAYAN  
ADV.SRUTHY N BHAT  
ADV.P.M.RAFIQ  
ADV.M.REVIKRISH  
ADV.AJEESH K.SASI  
ADV.V.C.SARAT

RESPONDENT/COMPLAINANT:

STATE OF KERALA,  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM-682 031.

BY PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION  
ON 17.04.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

B.A.No.2231 of 2020

: -2- :

Dated this the 17<sup>th</sup> day of April, 2020

O R D E R

Post on 28.04.2020.

**T.V.ANILKUMAR**  
**JUDGE**

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